THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) No, Sir. We have no inputs to suggest links between Nepali Maoists and terrorist outfits in J&K.

(d) and (e) Both India and Nepal have resolved not to permit their respective territories for activities inimical to the interests of either country. Districts officials (Police/Administrative) of bordering districts of both countries meet from time to time to discuss various security related issues and take measures to prevent violence on either side of the border.

Withdrawal of troops from J&K

4496. SHRI AMAR SINGH: SHRI ABU ASIM AZMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any demand for withdrawal of troops from Jammu and Kashmir; and

(b) if so, what are the details thereof, and what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) There have been demands and reports from various sources, from time to time, about reduction of the level of security force deployment in Jammu and Kashmir in view of the overall improvement in the security environment. The approach of the Government is to ensure that the deployment of security forces is related to the scale of problems and requirements on the ground. In this context, it has been decided to constitute a Committee under the Chairmanship of the Defence Secretary to examine the overall situation and security forces deployment in the light of the approach of the Government as stated above and to determine whether there is need to relocate and reconfigure the existing security forces deployment.

Training to law-enforcers at CBI Academy

4497. DR. ABHISHEK MANU SINGHVI:

SHRI VIJAY J. DARDA:

SHRIMATI MOHSINA KIDWAI:

Will the Minister of HOME AFFA!RS be pleased to state:

(a) whether Government are aware that the United States-based International Centre for Missing and Exploited Children, Microsoft and Interpol have trained Indian law-enforcers at the CBI Academy in Ghaziabad and Thiruvananthapuram, on how to track down offenders who abuse the net through blogs, photo films and fire sharing; and

(b) if so, whether Government are thinking of exposing our law-enforcers to more advanced courses, as our CBI personnel have been given only basic training so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) The CBI Academy in Ghaziabad hosted a four-day training programme on 'Computer facilitated Crimes against Children' for officers of law enforcement agencies and the CBI from 15.1.2007 to 18.1.2007 which was organized by the Interpol General Secretariat (IPSG) and the International Centre for Missing and Exploited Children (ICMEC) and supported by Microsoft Corporation.

(b) The CBI, apart from organizing basic training for its officers has also organised Advanced Training courses on Cyber Crime Investigation and other subjects for officers of the CBI and other Law Enforcement agencies during the past few years.

Naxalites plan to attack upcoming projects

4498. SHRIMATI PREMA CARIAPPA: SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Annual Report of Maoists, seized by security forces recently, had listed several upcoming projects in Bihar, Chhattisgarh, Jharkhand and Andhra Pradesh, for attacks;

(b) whether Naxalites have plans to disrupt various proposed infrastructure and mining projects and steel plants by cashing in on the discontent due to displacement of tribals in mineral rich areas;

(c) whether the Ministry has sought cooperation of the Directorate of Revenue Intelligence and the concerned banks operating in the Naxal affected States, togather data on the funding pattern of these outfits; and